

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 16/221/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.01.2018

NAME OF THE COMPANY: Evergrowing Iron & Finvest Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------


Present: Mr. Rajeev Kumar, Advocate

ORDER

Reply has not been received from the ROC. Show Cause Notice be
issued to the ROC Delhi as to why reply has not been received.

To come up on 13th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)